

CITY CIVIL COURT MUMBAI  
IN THE COURT OF HHJ Shri. D.L. Bhagwat  
COURT 28 ADD SESSIONS JUDGE  
Criminal Cause List Dated 23-11-2020

SR.NO	CASE NO	PARTY NAME	STAGE
1	SESSIONS CASE 100251/2019	The State of Maharashtra - R.C.F. Police Station Vs Sabirbhai Haji Karim Shaikh and Ors.03	EVIDENCE PART HEARD
2	SESSIONS CASE 100738/2019	The State of maharashtra - dadar police Station Vs Ravi Dajiba Yesare and others 2	EVIDENCE
3	SESSIONS CASE 101568/2019	The State of Maharashtra - Nehrunagar Police Station Vs Mohandas Shamdas Kitani and ors. 01	COMPLIANCE
4	SESSIONS CASE 101586/2019	The State of Maharashtra - Bandra Police Station Vs Santraj Mallapa Kurnadi	COMPLIANCE
5	SESSIONS CASE 100385/2019	The State of Maharashtra - Chembur Police Station Vs Bhupendra Ramnivas Kumhar and Ors.01	DISCHARGE APPLICATION



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COURT 28 ADD SESSIONS JUDGE  
Criminal Cause List Dated 24-11-2020

SR.NO	CASE NO	PARTY NAME	STAGE
1	SESSIONS CASE 100328/2020	The State of Maharashtra - Nagpada Police Station Vs Mohammad Hussain Lakdawala and others 02	COMPLIANCE
2	SESSIONS CASE 100438/2020	The State of Maharashtra - Vakola Police Station Vs Hitesh Vasant Gurav	APPEARANCE

CITY CIVIL COURT MUMBAI  
IN THE COURT OF HHJ Shri. D.L. Bhagwat  
COURT 28 ADD SESSIONS JUDGE  
Criminal Cause List Dated 25-11-2020

SR.NO	CASE NO	PARTY NAME	STAGE
1	SESSIONS CASE 101229/2019	The State of Maharashtra - Khar Police Station Vs Vikas Dyandev Thombre and Ors. 02	EVIDENCE
2	SESSIONS CASE 100376/2019	The State of R.A.K. Marg Police Station Vs Salim Walim Shaikh and Ors. 03	COMPLIANCE



CITY CIVIL COURT MUMBAI  
IN THE COURT OF HHJ Shri. D.L. Bhagwat  
COURT 28 ADD SESSIONS JUDGE  
Criminal Cause List Dated 26-11-2020

SR.NO	CASE NO	PARTY NAME	STAGE
1	SESSIONS CASE 100732/2019	The State of Maharashtra - Mankhurd Police Staion Vs Satyanarayan Rajkumar Tiwari and others 3	EVIDENCE PART HEARD
2	SESSIONS CASE 100847/2019	The State of Maharashtra - Mankhurd Police Station Vs Tarunnum Mohd. Hussain Shaik	EVIDENCE



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COURT 28 ADD SESSIONS JUDGE  
Criminal Cause List Dated 27-11-2020

SR.NO	CASE NO	PARTY NAME	STAGE
1	SESSIONS CASE 101523/2019	The State of Maharashtra - Worli Police Station Vs Rais Abdull Gani Kureshi	COMPLIANCE
2	SESSIONS CASE 100031/2020	The State of Maharashtra - Sir. J.J. Marg Police Station Vs Madhusudan Mahadev Aamre	APPEARANCE
3	SESSIONS CASE 100432/2020	The State of of Maharashtra - Trombay Police Station Vs Navnath Aabasaheb Matkar and other 01	APPEARANCE
4	SESSIONS CASE 101830/2019	The State of Maharashtra - Pant Nagar Police Station Vs Satish Govind Gaonkar	N.B.W.READY